

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Dated : 1<sup>st</sup> October, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**IA Nos- 356,357,362 & 363 of 2014 in  
DFR No. 1267 of 2014**

**M/s. India Cements Ltd. ... Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission  
& Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Gopal Chowdhary  
Mr. C. Gunaranjan  
Mr. Ram Babu  
Counsel for the Respondent(s): Mr. K.V. Balakrishna for R.1**

**ORDER**

Now the affidavit has been filed by the Applicant correcting the errors found in the earlier Applications.

Issue notice to the Respondents. Mr. K. V. Balakrishna, the learned counsel takes notice on behalf of the State Commission. Notice to be issued to the other Respondents returnable on 17.10.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **17.10.2014.**

**(Rakesh Nath)  
Technical Member  
ts/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**